POST OFFER ADVERTISEMENT

SUNRISE ASIAN LIMITED

Registered office: Forbes Building, 3rd Floor, East Wing, Charanjit Rai Marg, Fort, Mumbai 400001, Tel No: 022-67474309 and Fax No: 022-67473709

Open Offer for acquisition of 11,08,100 Equity Shares from Shareholders of Sunrise Asian Limited (hereinafter referred to as 'SAL' or 'Target Company') by D C B Plus N Holdings Private Limited & Liberal Securities And Financial Services Pvt. Ltd. (hereinafter jointly referred to as 'Acquirers')

This Post Offer Advertisement is being issued by Intensive Fiscal Services Private Limited (hereinafter referred to as 'Manager to the Offer') on behalf of the Acquirers, in connection with the offer made by the Acquirers, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on January 18, 2012 in The Financial Express (English-All Edition), Jansatta (Hindi-All Edition) & Navshakti (Marathi-Mumbai Edition).

1. Name of the Target Company : Sunrise Asian Limited
2. Name of the Acquirers : D C B Plus N Holdings Private Limited & Liberal Securities And Financial Services Private Limited
3. Name of the Manager to the Offer : Intensive Fiscal Services Private Limited
4. Name of the Registrar to the Offer : Adroit Corporate Services Pvt. Ltd.
5. Offer Details

a) Date of Opening of the Tendering Period : May 11, 2012

b) Date of Closure of the Tendering Period : May 24, 2012

6. Last Date of Payment of Consideration as mentioned in the Letter of Offer : June 07, 2012 (No. shares has been tendered in the Open Offer)
7. Details of Acquisition:

Sr. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price (in ₹)	29.00		29.00	
7.2	Aggregate number of shares tendered	11,08,100		Nil	
7.3	Aggregate number of shares accepted	11,08,100		Nil	
7.4	Size of the Offer (Number of shares multiplied by offer price per share) (in ₹)	3,21,34,900		Nil	
7.5	Shareholding of the Acquirers before Agreement / Public Announcement (No. & %)	Nil		Nil	
7.6	Shares Proposed to be Acquired by way of Agreements·				
	• Number	20,36,320		20,36,320	
	• % of Fully Diluted Equity Share Capital	47.78%		47.78%	
7.7	Shares Acquired by way of Open Offer·				
	• Number	11,08,100		Nil	
	• % of Fully Diluted Equity Share Capital	26.00%		Nil	
7.8	Shares acquired after Detailed Public Statement				
	• Number of shares acquired	Nil		Nil	
	• Price of the shares acquired	N.A.		N.A.	
	• % of the shares acquired	N.A.		N.A.	
7.9	Post offer share holding of Acquirers				
	• Number	31,44,420		20,36,320	
	• % of Fully Diluted Equity Share Capital	73.78%		47.78%	
7.10	Pre & Post offer shareholding of the	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	a) Public				
	• Number	21,26,150	11,17,500*	21,26,150	22,25,600*
	• % of Fully Diluted Equity Share Capital	49.89%	26.22%	49.89%	52.22%
	b) Existing Promoters (Other than Outgoing Promoter)				
	• Number	99,450	Nil*	99,450	Nil*
	• % of Fully Diluted Equity Share Capital	02.33%		02.33%	

*After completion of all the Open offer formalities, existing Promoters (other than outgoing Promoter) would be classified under Public Category.

8. The Acquirers and its respective Directors accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, Bombay Stock Exchange and at the registered office of the Target Company.

The captioned terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated April 30, 2012.

Issued by Manager to the Offer on behalf of the Acquirers:

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INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Rishabh Jain / Nikesh Jain

131, 13th Floor, C-Wing, Mittal Tower, Nariman Point, Mumbai - 400 021.

Associates: Ahmedabad, Calcutta, Chennai, Indore, Nagpur, Nasik.

Tel.: 022-22870443/44/45; Fax: 022 -22870446; E-mail: rishabh@intensivefiscal.com

Place: Mumbai

Date: May 30, 2012